

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL, 2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF MARCH, 2022.

Form 1
List of cases e-filed during the month

| Sr No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
|--------|-----------------------------------|------------------|----------|------------------------------------|----------|------------------------|--------------------|----------------------|------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - | - | - |

Form 2
List of cases in which e-Payment of Court fees was made during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|---------|-----------------------------------|------------------|----------|------------------------------------|----------|----------------------|---------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - |

| Form 3 List of cases in which Electronic Service of Process has taken place during the month | | | | | | | |
|---|-----------------------------------|------------------|----------|------------------------------------|----------|----------------------|---------------------------------------|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - |

| Form 4 List of total no. of cases randomly allocated during the month | | | | | | |
|--|-----------------------------------|------------------|------------|-----------|-----------|--|
| Sr. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - |

Form 5
List of cases in which Case Management Hearing was held during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of case Management Hearing |
|---------|-------------------------|------------------|---------------------------|--|--|----------------------|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | High Court of Meghalaya | East Khasi Hills | 1.Arbitration.A.No.1/2019 | NEEPCO -Vrs- Patel Unity Joint Venture | D Pyngrope, VK Jindal, Sr. Adv., S Jindal, R Shankar R Dangwal, S Sen, A Bhan K Gaur, A Mitruka, K Narenderan, S Bajpai, M Rohatgi, A Dholakya, Sr. Adv. | 20.08.2019 | 2.03.2022 & 22.03.2022 (Disposed) |
| | | | 2.Arbitration A.No.2/2019 | NEEPCO -Vrs- Patel Engineering Ltd. | D Pyngrope, VK Jindal, Sr. Adv., S Jindal R Dangwal, S Sen, A Bhan K Gaur, A Mitruka, K Narenderan, S Bajpai, M Rohatgi | 20.08.2019 | -Do - |
| | | | 3.Arbitration A.No.3/2019 | NEEPCO -Vrs- Patel Engineering Ltd. | D Pyngrope, VK Jindal, Sr. Adv., S Jindal R Dangwal, S Sen, A Bhan K Gaur, A Mitruka, K Narenderan, S Bajpai, M Rohatgi | 20.08.2019 | -Do- |
| | | | 4.Arbitration A.No.1/2017 | NEEPCO | S Rana, MK Marak, K Laheri, P Biswakarma, C Nongkhlaw, | 29.08.2016 | 02.03.2022 (Disposed) |

| | | | | | | | |
|----|--------------------------------------|------------------|----------------------------|--|---|------------|---|
| | | | | -Vrs- | H Ahmadi, Sr. Adv., S Jindal, VK Jindal, Sr. Adv. | | |
| | | | 5.Arbitration A. No.2/2018 | Patel Unity Joint Venture | N Hawelia, ML Gope, N Gogoi, N Bordoloi, D Saikia, Sr.Adv., A Bhan, Sr.Adv., A Bhan, A Oswal, S Thapa, R.Dangwal P Baruah, K Gaur, A Mitsuka, A Dholakia, Sr.Adv., P Shome | 07.06.2018 | -Do- |
| | | | 6.Arbitration A.No.1/2018 | M/s Patel Unity Joint Venture(PUJV) | M Gope, A Mitsuka, N Gogoi, N Bordoloi, N Mech, N Hawelia, S Thapa, A Bhan, A Dholakia, Sr.Adv., K Gaura, A Mitsuka. | | |
| | | | | -Vrs- | | | |
| | | | | NEEPCO | V.K.Jindal, Sr. Adv., M.K. Marak, P. Biswakarma, S Jindal | | |
| | | | | State of Meghalaya | TT Diengdoh, Sr. Adv., S Laloo, GAS Laloo, GA, K Barua, MF Diengdoh, CT Sangma, A Kumar, AG, Meghalaya, A Kharwanlang, GA, S Sengupta, Addl. Sr.GA, A Thungwa, GA, S Laloo, GA. | 09.05.2018 | 09.03.2022 & 31.03.2022 (Disposed) |
| | | | | -Vrs- | | | |
| | | | | M/s Patel Engineering Private Ltd. | P Shome, A Bhan, M Rohatgi, S Narnaulia, K Gaur, A Oswal, R Dangwal, N Sondhi, A Dholakia, Sr. Adv. | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - |

Form 6
Contested commercial cases disposed during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation | Date of Decision | Days for disposal | Nature of Disposal (Contested/ Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|---------|-----------------------------------|------------------|----------|------------------------------------|----------|----------------------|--|------------------|-------------------|---|-----------------------------|--|-------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - | - | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - | - | - | - | - | -- | - |

Form 7
Summary of Commercial Cases during the month

| Sr. No. | Court | District | Total number of cases pending on the 1 st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|---------|-----------------------------------|------------------|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | High Court of Meghalaya | East Khasi Hills | 7 | 0 | 6 | 1 |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | 86 | 6 | 2 | 90 |

Form 6(i): Mediation Data on Monthly Basis

| List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month | | | | | | |
|---|--|--|--|--|--|--|
| Sr. No. | Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai] | Total number of applications pending on the 1 st day of the month | Total number of applications received during the month | Total number of cases settled during the month | Total number of non-starter cases during the month | Total number of applications pending at the end of the month |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Shillong Mediation Centre, Shillong. | 41 | 13 | - | 2 | Total=52 nos. (17 nos.of applications are in the pre-mediation stage and notices have been served and 35 nos. mediation is pending) |

Form 6 (ii) : Mediation Data on Quarterly Basis

| S. No | Name of the Authority | Name of Application Received by Authority | Name of Applicant Party | | Nature of Opposite Party | | No. of application slab-Wise as per Schedule-II | | | | | No. of application disposed off as per Rule 3(4) and 3(6) | No. of application Referred for mediation | No. of application Where no settlement arrived at as per Rule 7(1)(ix) | No. of application where parties reached a settlement as per Rule 7(1)(vii) |
|-------|--|---|-------------------------|-----------|--------------------------|-----------|---|----|-----|----|---|---|---|--|---|
| | | | Individual | Corporate | Individual | Corporate | I | II | III | IV | V | | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | | | | | (9) | (10) | (11) | (12) |
| 1. | Meghalaya State Legal Services Authority, Shillong | 19 | 9 | 10 | 10 | 9 | 5 | 14 | - | - | - | - | 1 | 2 | - |